

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4364
ANSWERED ON:19.04.2002
DEVELOPMENT EXPANSION OF SUGAR UNITS
ASHOK NAMDEORAO MOHOL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of Industrial Entrepreneur Memorandum issued/cleared for the development/ expansion of sugar units in each State particularly in respect of Maharashtra after delicensing of sugar industry;
- (b) the capacity and location of these sugar units; and
- (c) the number of Industrial Entrepreneur Memorandum requests which have not been cleared by the Government in respect of Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a): State-wise number of Industrial Entrepreneur Memoranda (IEM) issued for establishment of new sugar units/expansion of existing units after de-licensing of sugar industry upto 31.03.2002 are given below:-

Name of State/Union Territory No. filed

Andhra Pradesh	34
Bihar	05
Gujarat	09
Haryana	08
Karnataka	133
Madhya Pradesh	13
Maharashtra	1049
Nagaland	01
Punjab	05
Tamil Nadu	26
Uttar Pradesh	77
Chattisgarh	01
Uttaranchal	02
Pondicherry	02

Total 1365

(b): Information is being compiled.

(c): Acknowledgement to the Industrial Entrepreneur Memorandum is issued as soon as it is received in the Secretariat for Industrial Assistance of the Department of Industrial Policy and Promotion.